

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No. 10147 of 2019-DB

(Arising out of OIO-AHM-CUSTOM-000-COM-026-18-19 Dated-31.10.2018 passed by Commissioner (Appeals) Commissioner Customs -AHMEDABAD)

Commissioner of Customs-Ahmedabad

....Appellant

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

VERSUS

Ms Huarong Plastic Machinery India Plastic Ltd.Respondent

Plot No 7611/C, Phase-Iv, Gidc, Vatva,
Ahmedabad-Gujarat

APPEARANCE:

Shri K.J. Kinariwala, Consultant appeared for the Appellant
Shri R.R. Kurup, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.05.2024
DATE OF DECISION: 29.07.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10257 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha